

NOTIFICATION**PART - A**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Jinaralakar Bheemarao Lagamappa	PrI. District and Sessions Judge, Kodagu-Madikeri. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru (Vacant Post)
2	Sri. M. Brungesh	II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur)	PrI. District and Sessions Judge, Kodagu-Madikeri (Vice Sri. Jinaralkar Bheemarao Lagamappa - transferred)

PART - B

In partial modification of this office notification of even number dated 24.06.2022, Sri. Madhusudanaram K.V., XLI Addl. City Civil and Sessions Judge, Bengaluru City [under orders of transfer as III Addl. District and Sessions Judge, Shivamogga (Vacant Court)] is transferred and posted as II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur) (Vice Sri. M.Brungesh - transferred), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City and the Prl. District and Sessions Judges of Kodagu-Madikeri, Haveri and Shivamogga Districts.
- 2 Sri. Jinaralakar Bheemarao Lagamappa, Prl. District and Sessions Judge, Kodagu-Madikeri, with a request to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post, immediately.
- 3 Sri. M. Brungesh, II Addl. District and Sessions Judge, Haveri (to sit at Ranebennur), with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post only after relieving of Sri. Jinaralakar Bheemarao Lagamappa.
- 4 Sri. Madhusudanaram K.V., XLI Addl. City Civil and Sessions Judge, Bengaluru City with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post only after relieving of Sri. M. Brungesh.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 The P.S. to Hon'ble Administrative Judge for Kodagu-Madikeri, Haveri and Shivamogga Districts.
- 9 The Registrar General/ Registrar (Statistics and Review)/Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Protocol and Hospitality)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a direction to webhost the same in the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.

- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Registrar, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.
- 17 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 18 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 21 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
- 22 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 23 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 24 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 25 Spare copies.